

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2064
ANSWERED ON 30TH JULY, 2026**

PLANTATION OF TREES ALONG NHs

2064. DR. SAMBIT PATRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has formulated any policy for planting trees and greening along sides of National Highways (NHs) in the country and if so, the details thereof;

(b) the details of monitoring and inspection carried out for compliance with the targets of plantation and maintenance parameters on NHs;

(c) whether any policy is being implemented by the Government for penalising or awarding the contractors for negligent behavior or excellent work in plantation on the National Highways (NHs) and if so, the details thereof; and

(d) the details of the targets set and achievements made regarding plantation of trees on National Highways by National Highways Authority of India (NHAI) during the last three years, State/UT-wise?

**ANSWER
THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

(SHRI NITIN JAIRAM GADKARI)

(a) The Government has formulated the Green Highways (Plantation, Transplantation, Beautification and Maintenance) Policy, 2015 for planting trees and greenery along and on the sides of National Highways (NHs).

The policy deals with avenue and median plantation, landscaping, beautification and transplantation wherever feasible, along the NHs. It aims at environmental conservation, carbon sequestration, dust and noise reduction, enhancement of road safety and creation of employment opportunities. The policy provides for plantation of suitable indigenous species, maintenance of plantations for the prescribed period, involvement of agencies including government organizations, Non-Governmental Organizations (NGOs) and self-help groups, and use of technology-based monitoring.

(b) Plantation and maintenance works are monitored through a multi-tier mechanism. Project Directors/Implementation Units and Regional Offices carry out periodic inspections to verify plantation, survival rate and maintenance.

Independent Engineers/Authority Engineers supervise compliance in projects where plantation forms part of civil contracts. Plantation progress is reviewed periodically through review meetings with all stakeholders.

(c) ‘NHAI Green Highways Excellence Awards’ recognize exemplary plantation efforts based on survival rate, vigor, and adherence to standard specifications. Conversely, for negligent behavior, strict penal provisions are enforced.

In case of non-performance, poor maintenance or failure to achieve the prescribed survival percentage, contractual provisions provide for withholding of payments, recovery of costs, rectification at the contractor’s risk and cost, levy of contractual damages/penalties and other remedies as per the contract conditions. Payments are linked to successful establishment and maintenance of plantations.

(d) State/UT-wise details of plantation targets and achievements during the last three years are given at Annexure-I.

**ANNEXURE REFERED TO IN REPLY TO PART (d) OF LOK SABHA
UNSTARRED QUESTION NO. 2064 ANSWERED ON 30TH JULY 2026
ASKED BY DR. SAMBIT PATRA REGARDING PLANTATION OF TREES
ALONG NHs**

Annexure-I

Statement of Plantations (Number of Saplings) Proposed and Achieved during last 3 years (2023-24 to 2025-26)								
State	Year 2023-24		Year 2024-25		Year 2025-26		Total for 3 Years	
	Proposed (number of saplings in lakhs)	Achieved (number of saplings in lakhs)	Proposed (number of saplings in lakhs)	Achieved (number of saplings in lakhs)	Proposed (number of saplings in lakhs)	Achieved (number of saplings in lakhs)	Proposed (number of saplings in lakhs)	Achieved (number of saplings in lakhs)
Andhra Pradesh	1.27	1.14	1.70	2.11	4.0	4.29	6.98	7.53
Assam	1.04	0.85	0.92	0.43	0.27	0.32	2.23	1.61
Bihar	3.19	2.38	4.88	3.85	2.20	2.12	10.27	8.36
Chhattisgarh	0.71	1.17	0.52	1.10	1.29	2.11	2.52	4.38
Delhi	3.66	3.60	3.65	8.95	3.58	3.80	10.89	16.35
Gujarat	4.22	3.69	5.79	5.83	5.56	5.55	15.58	15.06
Haryana	2.22	2.98	4.52	5.59	4.13	4.34	10.86	12.92
Himachal Pradesh	0.31	0.32	0.44	0.64	0.49	0.64	1.23	1.59
Jammu & Kashmir	1.43	0.76	1.09	1.18	1.33	1.45	3.85	3.40

Jharkhand	0.76	0.92	0.99	1.01	1.16	1.21	2.91	3.14
Karnataka	2.33	2.23	2.55	2.79	1.92	2.03	6.79	7.05
Kerala	0.17	0.18	0.06	0.02	0.10	0.06	0.33	0.26
Madhya Pradesh	6.20	7.04	8.10	8.49	4.08	4.51	18.38	20.05
Maharashtra	5.09	5.25	3.86	4.10	2.16	2.72	11.11	12.07
Odisha	2.00	2.68	2.50	2.53	2.98	3.09	7.48	8.30
Punjab	2.05	2.33	4.34	4.36	4.38	4.51	10.78	11.20
Rajasthan	7.71	8.10	4.12	4.45	3.15	3.99	14.98	16.53
Tamil Nadu	3.80	2.62	3.66	4.20	2.48	3.22	9.95	10.03
Telangana	1.16	0.74	1.33	0.78	2.08	1.96	4.57	3.48
Uttar Pradesh	4.70	4.81	3.06	3.53	3.63	4.07	11.38	12.42
Uttarakhand	0.71	0.56	0.47	0.39	0.42	0.31	1.60	1.26
West Bengal	1.32	1.72	1.51	1.14	0.61	0.66	3.44	3.52
Total	56.03	56.08	60.07	67.47	52.00	56.97	168.10	180.52
